

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

ORDER SHEET

APPLICATION No.

of

Applicant(s):

Advocate for

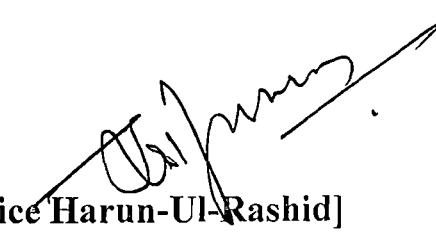
Applicant(s) :

Respondent(s) :

Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No. 285/2012</u> <u>Date of Order : 13.10.2015</u></p> <p>Mr. J.K. Mishra, present, for applicant. Mr. Salil Trivedi, counsel for respondents No.1&2. None present for respondent No.3.</p> <p>The issues involved in the present case are similar to the issues involved in OA No.132/2014 (Vijendra Kumar Prajapat & Ors. Vs. UOI & Ors.), which was dismissed as infructuous, by this Tribunal vide order dated 19.01.2015.</p> <p>Accordingly, the OA & MA are also dismissed as infructuous. However, if any grievance remains with the applicant then he can approach the appropriate forum for redressal of the same.</p>


[Meenakshi Hooja]
Administrative Member


[Justice Harun-Ul-Rashid]
Judicial Member

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